



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
61	WP(C)/5281/2016 FIXED	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION MR. R. DHAR, SC, WPT AND BC SC, BTC SC, FINANCE
62	WITH WP(C)/4126/2016 WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA SC, ELEM. EDU MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, BTC
63	WITH WP(C)/4181/2016 WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEM. EDU SC, BTC
64	WITH WP(C)/4358/2016 WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEMENTARY EDUCATION SC, BTC
65	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC

66	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
67	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
68	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
69	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
70	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
71	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
72	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
73	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC

74	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
75	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
76	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
77	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
78	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
79	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, WPT AND BC SC, BTC SC, FINANCE
80	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
81	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
82	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
83	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC

84	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
85	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
86	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
87	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
88	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
89	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
90	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
91	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
92	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
93	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, WPT AND BC SC, EDU SC, FINANCE SC, BTC
94	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

95	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
96	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
97	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
98	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
99	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
100	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
101	WITH WP(C)/1860/2023	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
102	WITH WP(C)/1904/2023	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
<u>ORDERS</u>				
103	WP(C)/4532/2023 FIXED	BHAGYASHRI PANDIT Versus THE SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MR. A DEKA	SC, SEC. EDU. SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023

18)	MR. M DUTTA	07-09-2023	To	08-09-2023
19)	MR. B NATH	14-09-2023	To	11-10-2023
20)	MR J DAS	08-09-2023	To	06-10-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
52	WP(C)/4450/2021 B/O	MD. NAZIR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR D MEDHI MR P SONOWAL	SC, ELEM. EDU GA, ASSAM
<u>MOTION</u>				
53	WP(C)/5057/2023 BY SLIP	RANADITYA KR. BARMAN AND 54 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA
54	WP(C)/5199/2023 B/O	MS. PRIYA KUMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, HEALTH
<u>ORDER (STAY VACATING)</u>				
55	I.A.(Civil)/2118/2023 FIXED in WP(C)/6674/2022 WITH WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS.	MRS K DEVI MS S A KHALIFA	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.
		SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA	GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
<u>ORDERS</u>				
56	WP(C)/5239/2022 B/O	DEVANAND SINGH AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, SEC. EDU.
<u>HEARING</u>				
57	WP(C)/3043/2015 BY SLIP	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 7

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO DIVISION BENCH-I AND DIVISION BENCH-II]

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

32	WP(C)/2899/2023 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
49 Bail Appln./3048/2023 FIXED	ASHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
50 Bail Appln./3119/2023 FIXED	MD. ASHADULLAH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
49 WP(C)/4786/2023 FIXED	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM SC, GAD SC, REVENUE
50 WP(C)/5028/2023 FIXED	RAJU SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, P W D SC, DIMA HASAO SC, FINANCE
<u>ORDER (STAY VACATING)</u>			
51 I.A.(Civil)/2344/2023 B/O in WP(C)/3558/2023 WITH WP(C)/3558/2023	AMIYA BHUSHAN BARUAH Versus SABITA SAUD AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, PWD ROAD MR. A R BHUYAN MR R DHAR
WITH I.A.(Civil)/1871/2023 in WP(C)/3558/2023	SABITA SAUD Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR F A LASKAR MR. D H MOZUMDER	SC, PWD ROAD
	SABITA SAUD, Versus THE STATE OF ASSAM,	MR A R BHUYAN MR F A LASKAR	SC, PWD ROAD
<u>ADMISSION</u>			
52 WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH 53 WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH 54 WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	WP(C)/5195/2023 B/O	M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH
53	WP(C)/5196/2023 FIXED	M/S AARHI TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
54	WP(C)/5198/2023 B/O	DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
55	WP(C)/5201/2023 B/O	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MS K LOYA MS. S NEWAR MS M HAZARIKA	SC, GDD
56	WP(C)/5210/2023 CAVT. NO.09872/023, B/O	M/S BAGHPORI MAIMAL MEEN SAMABAY SAMITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. D P BORAH MR U GHOSH	GA, ASSAM MR. K SINGHA (FOR CAVEATOR) MR S GAUTAM (FOR CAVEATOR)
<u>ORDERS</u>				
57	WP(C)/1448/2023 B/O	SMTI. NIRU MEDHI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. O P BHATI MR. P SARMA S. K. GUPTA MR. S KHAN	SC, APDCL

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

45	I.A.(Civil)/2628/2023 B/O in Cont.Cas(C)/701/2019 WITH Cont.Cas(C)/701/2019	MAHENDRA KUMAR YADAVA I.F.S. Versus AJOY KUMAR MAZUMDAR, AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI MR. J KALITA MR. A SHARIF MS P BARMAN MR. M ALAM	MS J KALITA MR. P N GOSWAMI MR. A DAS
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	

LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
54 RSA/159/2023 B/O	SABITA TALUKDAR AND ANR. Versus LEGAL HERS OF LATE NIVA TALUKDAR AND ORS.	MR. B C DAS MS. I DAS	
WITH I.A.(Civil)/2666/2023 in RSA/159/2023	SABITA TALUKDAR AND ANR Versus LEGAL HERS OF LATE NIVA TALUKDAR AND ORS.	MR. B C DAS MS. I DAS	
<u>ORDERS</u>			
55 Review.Pet./108/2022 in RFA/123/2017(D/O), B/O	NAGENDRA NATH LAHKAR Versus BIJULI KALITA	MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA
56 I.A.(Civil)/2133/2023 WITH LCR, B/O in Test.App./12/2011 WITH Test.App./12/2011	BIKASH CHANDRA PRODHANI, Versus ON THE DEATH OF BHUPESH PRODHANI	MR D KALITA	
	BIKASH CHANDRA PRODHANI Versus BHUPESH PRODHANI AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MR.A K PURKAYASTHA MS.L BAILUNG(R- 2-17) MR.M J BARUA
<u>STAY MATTERS</u>			
57 CRP(IO)/254/2023 FIXED	BHAGYALOTA GOGOI AND 3 ORS Versus PADMA KR GOGOI	MR. P J SAIKIA	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
52 WP(C)/8127/2022 B/O	SUSHANTA PODDAR AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS K BHATTACHARYYA	GA, ASSAM
MOTION			
53 WP(C)/4959/2023 FIXED	ASHRAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, HOUSING AND URBAN AFFAIRS
54 WP(C)/5205/2023 B/O	UNION OF INDIA AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. R K TALUKDAR	SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GAD SC, K A A C
55 WP(C)/5206/2023 B/O	UNION OF INDIA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R K TALUKDAR	SC, NHAI SC, GAD SC, K A A C
ADMISSION			
56 WP(C)/4580/2018 FIXED	PRITHA SINGH CHETRI Versus THE UNION OF INDIA AND 6 ORS.	MR. A BHATTACHARYA MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) ASSTT. S.G.I. SC, BTC
57 WP(C)/762/2020 FIXED	NARENDRA SING Versus UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
58 WP(C)/5729/2022 FIXED	WAHIDA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS

59	WP(C)/4717/2023 FIXED	SAJAN KUMAR SUREKA Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H SARMAH(R-4,5) MR S DUTTA(R-4,5) MR U.SARMAH (R-4,5) SC, GMC SC, G M D A SC, PWD
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ORDERS

60	WP(C)/4285/2023 FIXED	SHAMBU RABIDAS Versus THE STATE OF ASSAM AND 16 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
WITH I.A.(Civil)/2552/2023 in WP(C)/4285/2023		SHAMIM NEWAJ LASKAR AND 8 ORS Versus SHAMBU RABIDAS	MR H I CHOUDHURY MR. K P PATHAK MR. A S TAPADER MR REZABUL HOQUE MR ARINDAM BARUAH	GA, ASSAM MR. D HUSSAIN

HEARING

61	WP(C)/5275/2013 FIXED AT 2:00 PM	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>				
62	AB/3075/2023 B/O	DR. M DIVYA LAKSHMI Versus THE STATE OF ASSAM	MR. U K NAIR MR A CHAKRABORTY	PP, ASSAM
63	AB/3078/2023 B/O	NABAJYOTI BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
<u>MOTION</u>				
64	Crl.Pet./927/2023 FIXED	JITU KRISHNA BORAH AND ANR. Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<u>ADMISSION</u>				
65	Crl.A./81/2019 WITH LCR (ONE FILE). FIXED.	DIPAK KUMAR GUPTA Versus THE STATE OF ASSAM AND ANR	MR. A K SAHU MR. S SAHU	MR Z ALAM MR. S P BHATTACHARJEE (r-2) MS. S NAZNEEN MS. P AGARWAL (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
66	Bail Appln./2575/2023 WITH SCANNED COPY OF CASE RECORD. FIXED	MANJUR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
67	AB/2678/2023 FIXED	GHANA KANTA PHUKAN Versus THE STATE OF ASSAM	DR P C MAZUMDAR MS. S PHUKAN MR T MAZUMDAR	MR A KHANIKAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023
19)	MR. B NATH	14-09-2023	To	11-10-2023
20)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
32	Bail Appln./3148/2023 B/O	DEWAN SAMSUDDIN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
33	Bail Appln./3149/2023 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI	PP, ASSAM

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